

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

IA(I.B.C)/1335(CH)2024

And

CP (IB) No. 98/Chd/Pb/2023

IN THE MATTER OF:

Indian Bank (E Allahabad Bank)

...

Petitioner

Versus

Ms. Sneh Lata Saluja

...

Respondent

Under Section: 95, 60(5), IBC 2016

Order delivered on 18.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 08.08.2024.

Sd/-
Court Officer

July 18,2024
Mukta